

**NATIONAL COMPANY LAW TRIBUNAL  
CUTTACK BENCH  
CUTTACK**

**ORDER SHEET OF THE HEARING ON 15<sup>th</sup> JULY, 2021, 03:00 P.M.**

TP No. 205/CTB/2019, CP (IB) No. 1664/MB/2017, IA No. 65/CTB/2020,  
IA No. 125/CTB/2020, IA No. 121/CTB/2020, IA No. 158/CTB/2020,  
MA No. 1/CTB/2021, MA No. 2/CTB/2021

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V. K.  
2. Hon'ble Member(T), Shri Satya Ranjan Prasad**

Name of the Company	Indiabulls Real Estate Company Ltd. -Vs- Crest Steel and Power Pvt. Ltd.
Under Section	9 IBC

For Petitioner (s)

Mr. Gautam Misra, Sr. Adv.  
Mr. Anupam Dash, Adv.

For Respondent (s)

Mr. Jay Saha, Sr. Adv.  
Mr. Nakul Sacheva, Adv.  
Mr. A. P. Swain, Adv.  
Mr. D. S. Bhalla, Adv.  
Mr. Siddhant Grover, Adv.  
Mr. Haripad Mohanty, Adv.  
Mr. Aakarshan Shay, Adv.  
Mr. Saroj Kumar Ray, CS  
Mr. S. K. Rout, Adv.

**ORDER**

Heard Ld. Counsel appearing for the applicant in **IA No. 65/CTB/2020** in part. For continuation of the arguments, list this matter on 16.07.2021.

All other IAs in this matter be tagged along for hearing.

Sd

**Satya Ranjan Prasad**  
**Member (Technical)**

Sd

**Rajasekhar V.K.**  
**Member (Judicial)**